COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 236 OF 2015 & IA NO. 388 OF 2015</u>

Dated: 18th August, 2017

In the matter of:

Tanot Wind power Ventures Pvt. Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 26-09-2017

PPS/Court Master

tpd